

IN THE HIGH COURT AT CALCUTTA
(ORIGINAL SIDE)

Notification No. 01-R/OS/HC/2013

Dated 22nd February, 2013

Shorthand and Typing test was held on 19th January, 2013 for filling up of 7 (Seven) vacancies to the post of Assistant Registrar (Court Recording), Original Side in terms of Advertisement Reference No.HCOS/ARCR/2012 dated 21st November, 2012. After evaluation, following 7 (seven) candidates, arranged in order of merit, have been selected for giving appointment to the post of Assistant Registrar (Court Recording), Original Side as per resolution of the Hon'ble Members of the Special Committee for recruitment to the post of Assistant Registrar (Court Recording), Original Side with approval of the Hon'ble The Chief Justice:-

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|----|----------------------------|-------------|
| 1. | Shri Sanjib Ghosh, | Roll No.61; |
| 2. | Shri Chinmoy Chakraborty, | Roll No.11; |
| 3. | Shri Subrata Pal | Roll No.12; |
| 4. | Shri Alope Kumar Batabyal | Roll No.60; |
| 5. | Shri Biswajit Pal | Roll No.31; |
| 6. | Shri Saurabh Bandyopadhyay | Roll No.15; |
| 7. | Shri Debashish Ghosh | Roll No.30. |

As per resolution of the Hon'ble Members of the Special Committee for recruitment to the post of Assistant Registrar (Court Recording), Original Side and with approval of the Hon'ble The Chief Justice, a wait list of 6 (six) candidates has also been prepared for offering appointment to them, in the unlikely event of any candidate from the above merit list declines to accept appointment or leaves service within a year of joining. Names of the candidates in the wait list, arranged according to merit, is as under :-

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| 1. | Shri Chandan Podder, | Roll No.2; |
| 2. | Sk. Illius, | Roll No.24; |
| 3. | Shri Gourab Banerjee | Roll No.39; |
| 4. | Shri Saikat Mukherjee | Roll No.35; |
| 5. | Shri Sourav Banerjee | Roll No.38; |
| 6. | Shri Krishnendu Sadhu, | Roll No.13. |

Letters of appointment in favour of selected 7 (seven) candidates will be issued in due course and they are directed to join within 15 (fifteen) days of receipt of the offer of appointment, otherwise, they shall forfeit their right to appointment.

Registrar, O.S.